

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM

O. A. No. 596/90 ~~XXX~~

DATE OF DECISION 7th Aug. 1990

M. Sukumaran Nair Applicant (s)

Mr. MR Rajendran Nair and Advocate for the Applicant (s)  
Miss. PV Asha  
Versus

The Chief Post Master Respondent (s)  
General, Kerala Circle & others

Mr. TPM Ibrahim Khan Advocate for the Respondent (s)

CORAM:

The Hon'ble Mr. S.P.Mukerji, Vice Chairman

The Hon'ble Mr. N.Dharmadan, Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. To be circulated to all Benches of the Tribunal?

JUDGEMENT

(Hon'ble Shri S.P.Mukerji, Vice Chairman)

In this application dated 20.7.1990 filed under Section 19 of the Administrative Tribunals Act, the applicant has prayed for his transfer to Kottayam or Ernakulam Division under Rule 38 of the Post & Telegraph Manual Vol.IV.

2. We have heard the learned counsel for both the parties and gone through the documents carefully. The learned counsel for the applicant states that even after absorbing the R.T.P. candidates, there are vacancies still left in Kottayam Division and also at Ernakulam Division and the applicant's request can easily be accommodated.

3. The learned counsel for the respondents indicated that the applicant's request will be considered sympathetically, if a representation to that effect is made and if the vacancies are available. In the facts and circumstances, we close this application with the direction that the applicant should file a representation, if so advised, for his transfer under Rule 38 within a period of one week from today and the respondents 1 and 3 are directed to consider such a representation sympathetically and in accordance with law and dispose of the same within a period of two months from the date of receipt of the representation. There will be no order as to costs.

  
(N.Dharmadan) 7.8.90  
Judicial Member

  
S.P. Mukerji / 7.8.90.  
(S.P.Mukerji)  
Vice Chairman

7th Aug. 1990

Ksn.